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## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

CA(IB) No.487/KB/2017 In CP (IB) No. 03/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>nd</sup> November 2017, 10.30 A.M

Name	of the Company	Nicco Corporation Limite	ed	
Under Section		35 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

VINOD WHAR KOTHARI

Liquelatur
The person

22/11/2017

ORDER

Heard the arguments of the Ld. Liquidator. Reserved for order.

Sd

(Jinan K.R.) Member (J)

80 (V.P.Singh) Member (J)